

## Annexure 3

Name of the corporate debtor: RBEP Entertainment Private Limited (in CIRP)

Date of commencement of CIRP: 14-10-2025

List of Creditors Updated on: 17-03-2026

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Prudent ARC Limited	28-10-2025	₹ 1,05,12,54,577.02	₹ 1,05,12,54,577.02	Secured	-	-	No	1.59%	-	-	-	-	The claim has been admitted.
2	Aithum Investment & Infrastructure Limited	13-11-2025	₹ 9,30,98,18,577.00	₹ 9,30,98,18,577.00	Secured	-	-	No	14.07%	-	-	-	-	The claim has been admitted.
	<b>Total</b>		<b>₹ 10,36,10,73,154.02</b>	<b>₹ 10,36,10,73,154.02</b>	-	<b>0.00</b>	<b>0.00</b>	-	<b>15.66%</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	

Note: The claims have been admitted based on the documents and information submitted by the respective claimants. Further, the Resolution Professional has yet to receive certain information and documents from the Suspended Board of Directors. Accordingly, the amounts admitted are subject to change or modification upon receipt and verification of the additional information and documents from the Suspended Board of Directors.